

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2005

(CC 5073/2005)

(From the judgement and order dated 09/12/2004 in WA No.1940/2004

of The HIGH COURT OF A.P AT HYDERABAD)

THE SPECIAL DEPUTY COLLECTOR & ANR.

Petitioner(s)

VERSUS

T. SHANKAR RAO & ANR.

Respondent(s)

(With appln(s) for c/delay in filing SLP, for filing amending list of dates and office report)

Date: 11/07/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL

HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner(s)

Mr. Manoj Saxena,Adv.

Mr. Amit Meharia,Adv.

Mr. Debojit Borkakati,Adv.

Mr. Mohanprasad Meharia,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Amended list of dates is taken on record.

Delay condoned.

Leave granted.

Tag the appeal with Civil Appeal Nos.3274-3275 of 2003.

[ T.I. Rajput ]

Court Master

[ V.P. Tyagi ]

Court Master